

various States (State-wise) during 1964-65; and

(b) the names of places where they will be opened?

The Deputy Minister in the Ministry of Labour and Employment (Shri R. K. Malviya):

A statement is laid on the Table of the House. [Placed in Library. See No. LT-2701/64.]

लखनऊ हवाई अड्डा

२०८७. श्री सुरज लाल वर्मा : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) लखनऊ में बख्शी का तालाब पर जो हवाई अड्डा बना है उसके लिये कितना क्षेत्र सरकार ने अधीन लेने का विचार किया है;

(ख) अज्ञित की जाने वाली भूमि में कौन-कौन से गांव पड़ रहे हैं; और

(ग) सरकार उन गांवों के किसानों को कब मुआवजा देगी ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) : (क) इस बात का अन्तिम-रूप में अन्दाजा नहीं लगाया गया है कि ठीक ठीक कितनी जमीन की आवश्यकता पड़ेगी; किन्तु ऐसा विचार किया जाता है कि हवाई अड्डे पर जिन निर्माण कार्यों को पूरा करने का प्रस्ताव किया गया है उनके लिये प्रायः ५०० एकड़ जमीन की आवश्यकता होगी। इस आवश्यकता के मुकाबले में ४११ एकड़ जमीन अधिगृहीत की जा चुकी है और उसे प्राप्त किया जा रहा है।

(ख) इसका प्रभाव भीरी, पाचिम गांव, परंजपुर, रुधर, विश्रामपुर तथा मसूरिया गांवों पर पड़ेगा।

(ग) पूरा तथा अन्तिम मुआवजा भूमि-अधिग्रहण कलक्टर, लखनऊ द्वारा

घन-राशि का निर्णय करने के बाद कौरन दे दिया जायेगा। इसी बीच में १,३०,२१६ रुपये अन्तरिम मुआवजा अधिगृहीत जमीन के लिये दे दिया गया है।

Cantonment Board, Ambala

2088. Shri A. N. Vidyalkar: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that arrears of house and water tax, amounting to about Rs. 4 lakhs are still to be realised by the Cantonment Board, Ambala;

(b) whether it is also a fact that the post of Tax Superintendent is lying vacant for about 3 years; and

(c) the action Government propose to take to get the arrears realised?

The Deputy Minister in the Ministry of Defence (Shri D. R. Chavan): (a) Yes, Sir. The arrears amount to about Rs. 5.50 lakhs, including a sum of Rs. 1,66,076 due from evacuee properties.

(b) Yes, Sir.

(c) Action is being taken by the Cantonment Board to recover the arrears from the owners/occupiers of properties, under the provisions of Cantonments Act, 1924. The question of filling the post of Tax Superintendent will also be pursued with the Cantonment Board.

Military Nursing Schools

**2089. { Shri Ram Harkh Yadav:
Shri Vishwa Nath Pandey:
Shri Onkar Lal Berwa:**

Will the Minister of Defence be pleased to state:

(a) the number of Military Nursing Schools in the country and their locations;

(b) whether Government propose to start a new school at Poona; and